

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. FNL AAC BLOCK PRIVATE LIMITED**

Sl.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s. FNL AAC Block Private Limited
2.	Date of Incorporation of Corporate Debtor	03/01/2013
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U26931GJ2013PTC073245
5.	Address of the registered office and principal office (if any) of Corporate Debtor	M/s. FNL AAC Block Private Limited, Block No 294, Near Vadoli Circle, Besides FNL Brick Works, Vadoli, Olpad Surat GJ 394110 India
6.	Date of closure of Insolvency Resolution Process	20 th September, 2021
7.	Liquidation commencement date of Corporate Debtor	21 st September, 2021 (Order received on 23 rd September, 2021)
8.	Name and registration number of the Insolvency Professional acting as Liquidator	CA IP Vineeta Maheshwari IBBI/IPA-001/IP-P00185 /2017-18/10364
9.	Address and e-mail of the Liquidator, as registered with the Board	CA Vineeta Maheshwari, Insolvency Professional M-19-21, Metro Tower, Ring Road, Surat – 395002, Gujarat, India Work: +91-261- 4014277 E-mail: cavineetak@gmail.com , ipvineetak@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	CA Vineeta Maheshwari, Insolvency Professional M-19-21, Metro Tower, Ring Road, Surat – 395002, Gujarat, India Work: +91-261- 4014277 E-mail: ipvineeta.fnl@gmail.com
11.	Last date for submission of claims	21 st October, 2021

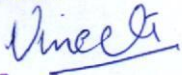
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of Liquidation of the **M/s. FNL AAC Block Private Limited** on **21.09.2021** (Order received on 23.09.2021).

The Stakeholders of **M/s. FNL AAC Block Private Limited** are hereby called upon to submit their claims with proof on or before 21st October, 2021, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

For, FNL AAC Block Private Limited
In Liquidation


Liquidator
CA IP Vineeta Maheshwari

Liquidator in the matter of **M/s FNL AAC Block Private Limited**

Regn. No. IBBI/IPA-001/IP-P00185 /2017-18/10364

E-mail: ipvineeta.fnl@gmail.com

Date: 25th September, 2021

Place: Surat

